

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

## ORDER SHEET

misc. APPLICATION NO. 115 OF 1997 in OA 09/97.

Applicant(s) U.O.I. Row

Respondent(s) M.A. Alam

Advocate for Applicant(s) Mr. S.S. Vyas

Advocate for Respondent(s)

Notes of the Registry

Orders of the Tribunal

04-7-97

This is an misc Application filed by the Petitioners for implementation of the order/statement passed on 22-1-97 in OA 09/97. M.A. Alam vs. U.O.I. Row. It is a D.B. Case and pertains to the jurisdiction of Jodhpur Bench.

On scrutiny it has no defects.

04/7/97.

16/7/97 Mr S.S. Vyas, Counsel for the petitioner

Register Put up in Court for

submission on 24/7/97 with OA 9/97.

REGISTRAR

C.A.T. JODHPUR

24/7  
C/A  
Dashed

24.7.97

Mr. S.S. Vyas, counsel for the applicants (official respondent in the OA).

Counsel for the applicants (official respondent in the OA) prays for one month time from today for implementing the directions of the Tribunal. One month's time is granted.

MA stand disposed of accordingly.

(S.S. Vyas)  
Adm. Member

(Gopal Krishna)  
(Gopal Krishna)  
उपाध्यक्ष  
Vice Chairman

Recd  
S. S. Vyas  
24/7